

HIGH COURT OF JHARKHAND

Notice

Dated 23rd November, 2022

List of the Candidates who are eligible for appearing in the suitability test for consideration of their promotion U/r 4(b) of Jharkhand Superior Judicial (Recruitment, Appointment & Conditions of Service) Rules, 2001 in the cadre of District Judge in light of vacancy already notified vide notification no. 11/A dated 07.02.2022.

1. Mr. Satyapal, C.J.M.-cum-Civil Judge (Sr. Div.) - I-cum-A.C.J.M., Khunti
2. Md. Abdul Naseer, Chief Judicial Magistrate, Latehar
3. Mr. Dharmendra Kumar Singh, Chief Judicial Magistrate, Dumka
4. Mr. Kumar Kranti Prasad, Secretary, DLSA, Seraikella Kharsawan
5. Mr. Taufique Ahmed, Civil Judge (Senior Division), Jamtara
6. Mr. Rajesh Srivastava Civil Judge (Sr. Div.), Sahebganj (**Presently under Suspension w.e.f. 29/09/2021**)
7. Mr. Sanjay Singh Yadav, Civil Judge (Senior Division), Daltonganj
8. Mr. Sanjiv Kumar Verma, Chief Judicial Magistrate, Deoghar
9. Mr. Prafulla Kumar, Chief Judicial Magistrate, Pakur
10. Mrs. Kusum Kumari, Chief Judicial Magistrate, Ramgarh
11. Mr. Daya Ram, A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Godda
12. Mr. Nirupam Kumar, Chief Judicial Magistrate, Daltonganj
13. Mr. Sailendra Kumar, Chief Judicial Magistrate, Sahebganj
14. Mr. Suraj Prakash Thakur, A.C.J.M.-cum-Civil Judge (Sr. Div. I), Dumka
15. Mr. Binay Kumar Lal, Chief Judicial Magistrate, Chatra
16. Mr. Shankar Kumar Maharaj, Chief Judicial Magistrate, Chaibasa
17. Mr. Mithilesh Kumar Singh, Chief Judicial Magistrate-cum-Spl. Judge (Eco.Offences), Ranchi
18. Mr. Ashok Kumar No. III, A.C.J.M.-cum-Civil Judge (Sr. Div. - I), Giridih
19. Mr. Shekhar Kumar, A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Sahebganj
20. Mr. Sanjay Kumar Singh No.III, Chief Judicial Magistrate, Dhanbad
21. Md. Naeem Ansari The Then Secretary, DLSA (**Presently under suspension w.e.f. 27/02/2018**), Giridih
22. Md. Faheem Kirmani, Chief Judicial Magistrate, Gumla
23. Ms. Archana Kumari, Civil Judge (Senior Division), Lohardaga
24. Mr. Chandan, C.J.M.-cum-Civil Judge (Sr. Div.) - I-cum-A.C.J.M., Lohardaga
25. Mr. Anand Mani Tripathi, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div) – I, Simdega
26. Mr. Manoj Kumar Sharma, Deputy Registrar (Protocol), J.H.C., Ranchi
27. Mr. Surya Mani Tripathi, A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Sahebganj (Rajmahal)
28. Ms. Kumari Vaishali Srivastava, Chief Judicial Magistrate, Koderma
29. Mr. Laxmikant, Chief Judicial Magistrate, Giridih
30. Mr. Santosh Anand Prasad, Chief Judicial Magistrate, Garhwa
31. Mr. Binod Kumar, A.C.J.M.-cum-Civil Judge (Sr. Div. - I), Chaibasa
32. Mr. Kuldeep, A.C.J.M.-cum-Civil Judge (Sr. Div. - I), Dhanbad
33. Ms. Richa Srivastava, Chief Judicial Magistrate, Hazaribagh
34. Mr. Amit Kumar Vaish, A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Deoghar (Madhupur)
35. Mr. Sunil Dutta Dwivedi, Under Secretary-cum-Dy. L.R., Law (J) Deptt., Ranchi
36. Mr. Krishna Kant Mishra, A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Ranchi
37. Mr. Nishant Kumar, Chief Judicial Magistrate, Jamshedpur
38. Mr. Manoranjan Kumar No. I, Secretary, DLSA, Khunti
39. Mr. Purushottam Kumar Goswami, Civil Judge (Sr. Div.), Hazaribagh
40. Ms. Arti Mala, Civil Judge (Sr. Div.), Dhanbad
41. Mr. Arjun Saw, Chief Judicial Magistrate, Godda
42. Ms. Manju Kumari, Chief Judicial Magistrate, Seraikella Kharsawan

43. Mr. Manoranjan Kumar No.II, A.C.J.M.-cum-Civil Judge (Sr. Div. - I), Gumla
44. Md. Umar, A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Chatra
45. Mr. Parth Sarthi Ghosh, Secretary, DLSA, Gumla
46. Mr. Chandra Bhanu Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Spl. Judge, Eco. Offences, Jamshedpur
47. Ms. Divya Mishra, Chief Judicial Magistrate, Bokaro
48. Mr. Rajiv Tripathi, Civil Judge (Sr. Div.)-cum-Special Judge, Economic Offences, Dhanbad
49. Mr. Manoj Kumar Prajapati, A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Deoghar
50. Mr. Abhishek Kumar, Deputy Registrar (Deputy Secretary), JHALSA, Ranchi
51. Mr. Shashi Bhushan Sharma, A.C.J.M.-cum-Civil Judge (Sr. Div. - I), Latehar
52. Mr. Vishal Gaurav, A.C.J.M.-cum-Civil Judge (Sr. Div. - I), Bokaro (Bermo at Tenughat)
53. Mr. Pratap Chandra, A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Koderma
54. Mr. Kusheshwar Sinku, Chief Judicial Magistrate, Jamtara
55. Mr. Sanjit Kumar Chandra, Civil Judge (Sr. Div.), Deoghar
56. Ms. Rajshree Aparna Kujur, Civil Judge (Sr.Div.)-cum-J.M., Chaibasa
57. Mr. Kamal Ranjan, Civil Judge (Sr.Div.)-cum-J.M., Chatra
58. Mr. Ananda Singh, A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Daltonganj
59. Mr. Abhishek Prasad, Secretary, DLSA, Koderma
60. Mr. Bishwanath Bhagat, Secretary, DLSA, Dumka
61. Mr. Rajesh Kumar No.II, Secretary, DLSA, Lohardaga
62. Mr. Manoranjan Kumar No.III, Civil Judge (Sr.Div.)-cum-J.M., Koderma
63. Ms. Lucy Sosen Tigga, A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Bokaro
64. Mr. Anup Tirkey, Under Secretary-cum-Dy. L.R., Law (J.) Department, Ranchi
65. Mr. Manoj Kumar Ram, Civil Judge(Sr.Div.)-I-cum-A.C.J.M., Ramgarh
66. Mr. Sandeep Kumar Bertam, Civil Judge (Sr. Div.), Ramgarh
67. Mr. Nitish Neilesh Sanga, Secretary, DLSA, Jamshedpur
68. Mr. Ajay Kumar Guria, A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Pakur
69. Ms. Kumari Jiv, Civil Judge (Senior Division), Deoghar
70. Ms. Kamala Kumari, Civil Judge (Sr. Div.), Ranchi
71. Mr. Bishwanath Oraon, A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Jamtara
72. Ms. Nitasha Barla, Secretary, DLSA, Dhanbad
73. Mr. Sindhu Nath Lamay, A.C.J.M.-cum-Civil Judge (Sr. Div. - I), Hazaribagh
74. Mr. Sandeep Nishit Bara, Civil Judge (Sr. Div.), Daltonganj
75. Mr. Arbind Kachchap, A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Garhwa (Nagar Untari)
76. Mr. Dileep Rajeshwar Tirkey, Secretary, DLSA, Ramgarh
77. Ms. Sushila Soreng, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Jamshedpur (Ghatshila)
78. Mr. Neeraj Kumar, Civil Judge (Sr. Div.), Ranchi
79. Mr. Vikram Anand, Civil Judge (Sr. Div.), Ranchi
80. Ms. Shweta Kumari No.II, Civil Judge (Sr. Div.), Dhanbad
81. Mrs. Pragya Bajpai, Secretary, DLSA, Chatra
82. Mr. Saurav Kumar Gautam, Secretary, DLSA, Giridih
83. Mrs. Shikha Agrawal, Civil Judge (Sr.Div.)-cum-J.M., Daltonganj
84. Mr. Shivendu Dwivedi, Deputy Registrar, Dedicated Cell, J.H.C., Ranchi

By Order,
Sd/-Nikesh Kr. Sinha
 Registrar (Admn.)
 November, 2022

Memo No. 4181 /Apptt. dated Ranchi the 23rd

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the above notice in the official website of this Court.


 Registrar (Admn.)
 23.11.22